

18 FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Debtors), 2016) FOR THE ATTENTION OF THE CREDITORS OF TULIP HOTELS PRIVATE LIMITED

Table with 2 columns: RELEVANT PARTICULARS and Details. Includes name of creditor, date of incorporation, and contact information for Tulip Hotels Private Limited.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Tulip Hotels Private Limited...

Asst. Registrar Aduka In the matter of Tulip Hotels Private Limited

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Debtors), 2016) FOR THE ATTENTION OF THE CREDITORS OF DIGITAL ARTS AND CRAFTS PRIVATE LIMITED

Table with 2 columns: RELEVANT PARTICULARS and Details. Includes name of creditor, date of incorporation, and contact information for Digital Arts and Crafts Private Limited.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Digital Arts and Crafts Private Limited on 12th May 2023...

AUTOMOBILE CORPORATION OF GOA LIMITED

Registered Office: Honsda, Sattari, Goa - 403 530. E-mail: sect@acggoa.com, Website: www.acggoa.com

Notice is hereby given that pursuant to the provisions of Section 124(6) of the Companies Act, 2013 read with the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Share) Regulations, 2016...

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STERLING POWERGENS LIMITED

Regd. Office: No. 121, Purnali Commercial Complex, Co-Op Premises Ltd, L.B.S. Marg, Mulund (West) Mumbai - 400080, Maharashtra, India. CIN: L29213MH1994PLC034343. Email: info@sterlingpowergens.com

Table with 2 columns: Particulars and Financials. Shows quarterly and year-to-date financial results for Sterling Powergens Limited for the quarter ended March 31, 2023.

NOTES: 1. The above is an extract of the detailed format of Quarterly Annual Financial Results for the period ended 31/03/2023 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015...

FOR STERLING POWERGENS LIMITED Sd/- SANKARAN VENKATA SUBRAMANIAN (M.D.)

SHIVALIK BINEL CONTROL SYSTEMS

Regd. Office: 18-18, New Electronics Building, Chembur, District South (Himachal Pradesh)-173213 CIN: L27101HP1984PLC005862

Table with 2 columns: Particulars and Financials. Shows quarterly and year-to-date financial results for Shivalik Binel Control Systems for the quarter ended March 31, 2023.

NOTES: 1. The above is an extract of the detailed format of Audited Financial Results for the quarter and year ended 31st March, 2023 filed with the Stock Exchange under Regulation-33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015...

FOR SHIVALIK BINEL CONTROL SYSTEMS Sd/- SANKARAN VENKATA SUBRAMANIAN (M.D.)

U.P. COOPERATIVE SUGAR FACTORIES FEDERATION LTD

Regd. Office: 10, Rana Pratap Sagar, Lucknow-226001, India. CIN: U51102UP1972PLN111111. Email: upcooperativesugar@rediffmail.com

Notice is hereby given that pursuant to Regulation 47 of SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015...

HERANBA

Regd. Office: Plot No. 1004/1005/1006/1007, Phase-II, Vardaan, Vardaan-110015, Gurgaon, India. CIN: U51102HR1972PLN111111. Email: heranba@heranba.com

Notice is hereby given that pursuant to Regulation 47 of SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015...

fincare

Registered Office: 301-306, 3rd Floor, ABHILEET - V, Opp. Maruti Burglars, Lane Garden Road, Rajahmundry, Andhra Pradesh - 526006, India. CIN: U51102AP1972PLN111111. Email: info@fincarebank.com

Notice is hereby given that pursuant to Regulation 47 of SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015...

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HARYANA LEATHER CHEMICALS LTD

Regd. Office: 27-27, HSIDC Industrial Estate, Hansi Road, Jind-126102 (Haryana). CIN: L24999HR1985PLC019905. Email: info@haryanaleather.com

Notice is hereby given that pursuant to Regulation 47 of SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015...

INDIAN BANK

Registered Office: Dindoshi, Bangalore, Karnataka. CIN: I51102KA1972PLN111111. Email: info@indianbank.com

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Canara Bank

Regd. Office: 3rd Floor, Canara Bank Building, Ballard Estate, Mumbai - 400 001. CIN: I51102MH1972PLN111111. Email: info@canarabank.com

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MID EAST PORTFOLIO MANAGEMENT LIMITED

Regd. Office: 1/203, Vishal Complex, Nursing Lane, S.V. Road, Malad (West), Mumbai - 400 064. Tel: 022 284444 / 28216736. Email: info@mideastportfolio.com

Table with 2 columns: Particulars and Financials. Shows quarterly and year-to-date financial results for Mid East Portfolio Management Limited for the quarter ended March 31, 2023.

NOTES: 1. The above is an extract of the detailed format of Quarterly Financial Results for the period ended 31/03/2023 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015...

FOR MID EAST PORTFOLIO MANAGEMENT LIMITED Sd/- Kishor A. Patil Managing Director

PHOENIX TOWNSHIP LIMITED

Regd. Office: Durga Bhawan, Hoshiyari, Tonk Road, Jaipur - 400011. CIN: L27101RJ1984PLC005862. Email: info@phoenixtownship.com

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